

PUBLIC NOTICE

IN THE MATTER OF PACL LTD.

NOTICE TO APPLICANTS/OBJECTORS – CATEGORY ‘B’ APPLICATIONS

- (i) The Hon’ble Supreme Court of India, by its Order dated 19.02.2026 in Civil Appeal No. 13301 of 2015 (Subrata Bhattacharya vs. SEBI & Ors.) and connected matters, has directed that interlocutory applications falling under Category ‘B’ be examined and adjudicated by the Recovery Officers appointed under Section 28A of the SEBI Act, 1992.
- (ii) These applications relate to claims/objections concerning properties alleged to have been purchased by PACL Ltd. or its associate entities, wherein the applicants claim independent ownership or seek exclusion of such properties from the list of attached properties.

(iii) **DIRECTIONS:**

1. All Category ‘B’ applications, including those listed in Appendix-1 of the aforesaid Order dated 19.02.2026, shall be placed before the Recovery Officers for adjudication in accordance with Section 28A of the SEBI Act, 1992 read with the Second Schedule to the Income-tax Act, 1961.
2. Applicants may submit additional documentary evidence, if any, in support of their claims on or before 20.03.2026.
3. The date and time of hearing of each application shall be uploaded on the SEBI website at least one week in advance, and such publication shall be treated as sufficient notice to the concerned parties.
4. Hearings may be conducted in hybrid mode (physical appearance or video conferencing).
5. Status quo shall be maintained in respect of the concerned properties until orders are passed by the Recovery Officers and for a further period of 15 days thereafter to enable filing of appeal before the Securities Appellate Tribunal, Mumbai, if so advised.
6. In the event no appeal is filed within the prescribed period, the Recovery Officers may proceed with sale/auction of the property in accordance with law.

- (iv) Submission of Documents / Correspondence
Nodal Officer-cum-Secretary
Justice (Retd.) R.M. Lodha Committee (In the matter of PACL Ltd.)
Securities and Exchange Board of India
SEBI Bhavan, Plot No. C4-A, 'G' Block
Bandra-Kurla Complex, Bandra (East)
Mumbai – 400051
Email: objectionpacl@sebi.gov.in
- (v) Further updates and hearing schedules will be uploaded on the SEBI website (www.sebi.gov.in) from time to time.